

DIVISION BENCH
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/279(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	RAMEN GHOSH VS ESS ESS HYDRAULIC PRIVATE LIMITED
UNDER SECTION	SEC. 97(1)

Appearances (via video conferencing/physically)

Mr. Abhishek Kr. Pandey, ACS : For Petitioner

Mr. Arun Kr. Jaiswal, ACS : For Respondent

ORDER

1. Ld. Authorized Representative for the parties present.
2. Reply affidavit has been filed.
3. Post this matter for orders on **14/6/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**